

Title: Urged to take action against the authorities of the All India Institute of Medical Sciences (AIIMS) relating to the utilisation of services of students after the completion of their courses.

SHRI P.C. THOMAS (MUVATTUPUZHA): Sir, the All India Institute of Medical Sciences in Delhi is a premier institution. But a lot of corruption is taking place in regard to many of the matters connected inside the Institute. Recently a batch of about 50 students passed out from the Institute. Normally they execute a bond that after the completion of their course, they will do job for about two years there. For each student a stipend of Rs. 500 per month is being paid by the Government of India and that has been utilised also. Now, they have taken a decision not to utilise their services and they are going to take others. In taking others, a lot of corruption is being alleged. Many students came to many of us and they say that they are not being admitted in the hostel and many of them, who have come from various parts of the country, are not even admitted to the hostel and they are told that their services are not wanted. Some action has to be taken immediately. I will urge upon the hon. Minister of Parliamentary Affairs to bring this to the notice of the hon. Minister of Health and Family Welfare so that action is taken immediately. At least the students who are already inside the hostel – who are going to be evicted saying that their services are not necessary – may be helped.